## Amount of Grant given to Bureau for Promotion of Urdu

219

- 637. SHRI MOHAMMED AFZAL alias MEEM AFZAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the amount of grant given to the Bureau for promotion of Urdu in the year 1993-94;
- (b) the amount of income earned by the Bureau through sale of books during the same period; and
- (c) the number of books published during the same period?
- THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) The Bureau for Promotion of Urdu was allocated Rs. 75.00 lakhs (Plan) and Rs. 45.00 lakhs (Non-Plan) in the Budget •Estimates for the year 1993-94.
- (b) The Bureau earned Rs. 4.90 lakhs through sale of books during 1993-94.
- (c) 17 titles were published by the Bureau during 1993-94.

## **Fake Universities in the Country**

- 638. SHRI K. RAHMAN KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government are aware of the fact that there exist fake Universities functioning in contravention of the provision of U.G.C. Act and giving advertisements in various newspapers of the country for award of degrees in various fields of discipline of knowledge;
- (b) if so, the details thereof :university-wise;

- (c) what action Government have taken to check these fake Universities in the country; and
- (d) whether Government intends to publish the details of these fake Universities in the national and regional newspapers so that the public is not deceived by them '?
- THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) and (b) According to the information furnished by University Grants Commission, 25 fake universities were functioning in the country as on 30th June, 1994 in violation of UGC Act, 1956. A list of these fake universities is annexed as Statement.
- (c) The University Grants Commission, the Association of Lidian Universities, and the MRTPC keep a watch on any fake university functioning in violation of the UGC Act, 1956. As soon as the existence of a fake university is brought to the notice of University Grants Commission by members of public, students, or their parent; or any other agency the relevant provisions of UGC Act are brought to the notice of the promoters/office-bearers of such self-styled/fake universities. They are advised to desist from the use of expression "University and also to stop awarding degrees/diplomas. The concerned State Governments are also requested to conduct enquiries regarding the functioning of such fake universities. In addition, the UGC gives wide publicity to the list of fake universities every year to caution the students and parents about such institutions.
- If any case of bogus institution issuing take degrees to students is brought to the attention of M.R.T.p; Commission, either suo moto or through any source, the Commission initiate snecessary action under the MRTP Act, 1969. According to the information furnished by MRTPC, the Com-